भी राम नरेश यादव: मैं सरकार से मांग करता हूं कि सरकार दोनों जगहो . . . (व्यवधान)

VICE-CHAIRMAN SYED SIBTEY RAZI): Please conclude .. (interruptions) ...

श्री राम नरेश यादव : रक्षा की व्यवस्था करे यह सरकार से मांग करता हूं...(**व्यवधान**) को विश्वास दिलाए कि किसी कीमत पर.... (व्यवधान) . . . इसको ग्राघात नहीं पहुंचाया जाएगा। ... (व्यवधान)

VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Mr. Shiv Charan, since he has taken your name you may explain your position. . (interruptions)...

DR. JINENDRA KUMAR JAIN: I point of order...(Interruphave a tions) . . .

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Let him finish.... (Interruptions)

डा० जिनेन्द्र कुमार जैन : ग्रापका ग्रभी दिल नहीं भरा है।.. (व्यवधान)

भी राम नरेश यादव : इसलिए सरकार कह रहा हं।... (व्यवधान)

VICE-CHAIRMAN THE (SHRI SYED SIBTEY RAZI): Please address the Chair. Mr. Shiv Charan, you may explain your position.

भी शिवचरण सिंहः माननीय उपसभाध्यक्ष जी, माननीय सदस्य श्री मुलचन्द मीणा जी ने जो विशेष उल्लेख के जरिए मामला रका उससे मेरी पूर्ण सहानुभृति है । उस नवयुवक की छात्रावास के ग्रन्दर हत्या हुई। राजस्थान की सरकार ने केन्द्र सरकार को जांच देदी। मेरी पूरी सहानुभूति है, उस नवयुवक की बर्बतापूर्वक जो हत्या की गई थी उसमे म्थ कांग्रस के कुछ नवयुवक थे ग्रौर जो भी पार्टियों से संबंध रखने वाले लोग हो उनको गिरक्तार कराएं ।...(ब्यवधान) मैं सच कह रहा हूं। मैं तो जाति का गुर्जर हूं, भेरा जानीय लगाव है।...(व्यवधान)

VICE-CHAIRMAN (SHIRI THE SYED SIBTEY RAZI): Please explain your positon ... (Interruptions) ...

श्री शिवचरण सिंह : मैं सत्यता की बात कहना चाहता हूं।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Please conclude ...(Interruptions)....

शिवचरण सिंह: मेरी भावना की मैं उनके साथ जोड़ता हूं और इसमें कोई दोषी व्यक्ति हो जैसा निर्णय हमारी सरकार ने लिया और उसी प्रकार यह सरकार गिरम्तार करे श्रीर इनको सजा दिलाए। धन्यवाद।

Tapping/monitoring of telephones of Im. portant dignitaries and M.P.S by Governments

SHRI JOHN F. FERNANDES (Goa): I want to raise a very important issue regarding the tapping of telephones under the garb of monitoring the telephones. In Goa, in the month of October, there was a serious matter about a VVIPs telephone-according to the Blue Book, there are only 3 VVIPs, the President the Vice-President and the Prime Minieter-being tapped by the State police. This has become a common practice throughout the country where the police authority, the State authority, is transgressing its jurisdiction. The Indian Telegraphs Act is under the jurisdiction of the Central Government. And if any security precaution has to be taken to check hoax calls, it is for the Central Governmen. to direct and it has to be done under the purview of the Blue Book which contains security instructions. I think this is a very common practice not only it Goa but also in other parts of country. The telephones of Members or Parliament have also been tapped and monitored by the State Governments When I talked to the Home Minister about it, he said that it is the Home Ministry, the Central Government, which can direct it.

VICE-CHAIRMAN THE SYED SIBTEY RAZI): Now it is for Private Members' Bills... (Interruptions).

SHRI JOHN F. FERNANDES: The want to say....

VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): You please conclude.

SHRI JOHN F. FERNANDES: The Government must enquire into the matter and see that the culprits are punished.

VICE-CHAIRMAN THE SYED SIBTEY RAZI): Now we switch over to the Private Members' Resolution... (Interruptions).

DR. JINENDRA KUMAR (Madhya Pradesh): Sir, excuse me. I want to clarify...

(SHRI THE VICE-CHAIRMAN SYED SIBTEY RAZI): Dr. Jain, we have switched over to another business... (Interruptions). Now I can't go back.

DR. JINENDRA KUMAR JAIN: I just want to know what is to be taken up after 5.00 p.m. After this is over, are we taking up the rest of the businness which is listed on the agenda?

VICE-CHAIRMAN SYED SIBTEY RAZI): Yes. We will go according to the agenda. Please don't waste the time of Private Members. You wait . . . (Interruptions) . .

DR. JINENDRA KUMAR JAIN: My point is, after this, will you take up the rest of the business listed in the agenda today?

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): I am not going to say anything just now. Mr. Jadhav is on his legs. You ask your clarification at 5.00 p.m.

RESOLUTION RE: RISING PRICEScontd.

श्री विठ्ठलराव माधवराव जाधव (महाराष्ट्र): उपसभाध्यक्ष महोदय, इस सदन के मान्यवर सदस्य श्री मोहम्मद ग्रमीन साहब ने जो यह रिजोल्यशन लाया है कि –

"This House express its deep concern over the continuous rise in prices of all commodities in the country putting the common man in great distress and also over the addition to the inflationary spiral through issue of administrative orders, the latest example of which being the hike in the prices of petroleum products, and urges upon Government to take immediate comprehensive steps to arrest the continuing rise due to the economic policies, administered price hike and import of consumer items at the behest of the World bank."

तो उपसभाध्यक्ष महोदय, इसमें दो राय नहीं है कि प्राइसेस में वृद्धि हुई है, मुल्यों में वृद्धि हुई है, मगर मैं इस बात से पूरी तरह से इंकार करता the latest example of which being the hike in the prices of petroleum products.

यह भी बात ठीक है।

To take steps to arrest the continuing rise due to the economic policies, ministered price hike and import consumer items at the behest of the World Bank.

लेकिन यह जा आपने कहा है, उसका मैं पूरी तरह से विरोध करता हं क्योंकि उपसभाध्यक्ष महोदय, इसमें तो दो राय नहीं है कि कांग्रेस के मैनिफेस्टों के बारे में भी माननीय सदस्यों ने टीका-टिप्पणी की है। मान्यवर, कांग्रेम का जो मैनिफेस्टो था उसमें सीधे तरीके से यह कहा गया था कि सादिन में प्राइसेंस कम करेगे। मगरकुछ प्राइसेस में कमी नहीं म्राई, लेकिन उपसभाध्यक्ष महोदय, प्राइसेस जो